

5

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/1 /2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/642/ (IB)/2017
NAME OF THE PETITIONER(S) : RAHUL FERROMET & ENGINEERING PVT LTD
NAME OF THE RESPONDENT(S) : ARJUN TECHNOLOGIES INDIA LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1)	KMD Muthulan	Counsel for Respondent	Muthu
2.	A.M. Sridharan	Counsel for petitioner/creditor	Arundhan

ORDER

Counsels representing both the parties are present. Counsel for petitioner filed rejoinder and two CAs, 44/2018 and 45/2018 and furnished copies of the same to the other side. Counsel for corporate debtor stated that they are intending to settle the matter and prayed time to make submissions regarding the outcome of the settlement talks. Time is enlarged at request. Put up on 13.02.2018.

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(S VIJAYARAGHAVAN)
Member(Technical)

sd-

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)